

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : TCP NO. 17 (IB/2017)

PETITION NUMBER : TCP/17/ (IB)/2017

NAME OF THE PETITIONER(S) : S. SIVAKUMAR

NAME OF THE RESPONDENT(S) : TRINGAPPS RESEARCH LABS PVT LTD

UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P.R. Shankar .  
Counsel for Petitioner

- 93810 47676,  
langueshan@gmail.com,

**ORDER**

Counsel for Petitioner present and submitted that he needs time to make compliance with the provisions of section 9(3)(b) and (c) of I&B Code, 2016. At request, seven days time is given. Counsel for Petitioner is also directed to send a private notice to the Corporate Debtor along with a copy of the petition and file proof of sending and delivery thereof along with an affidavit before the next date of hearing. Put up on **28.07.2107 at 10.30 A.M.**

S. Vijayaraghavan.  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)